

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 54 of 2014 &
IA No. 98 of 2014**

Dated : 24th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Himachal Sorang Power Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Apoorva Misra
Ms. Ritika Arora**

**Counsel for the Respondent(s): Mr. S.B. Upadhyay, Sr. Adv.
Ms. Swapna Seshadri for R-2
Mr. K.S. Dhingra for R.1**

ORDER

Post the matter for hearing on **27.03.2014.**

**(Rakesh Nath)
Technical Member
Ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**